

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1363/(MAH)/2017  
CA No.

CORAM:

Present:

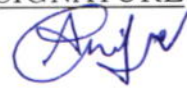
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Mitcon Consultancy & Engineering Services Pvt.Ltd.  
V/s.  
Indreshwar Sugar Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Anil N. Nagargoje	Adv. for Petitioner	

**ORDER**

**CP No.1363 / I&BP/NCLT/MB/MAH/2017**

For the Petitioner Counsel having sought time for communicating the date of hearing to the Corporate Debtor, at his request, list this matter on 21.9.2017 with a direction to the Petitioner to intimate next date of hearing to the Corporate Debtor, as prescribed under Adjudicating Authority Rules.

List this matter on 21.9.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)